

and Karnataka. Family Courts in the States of Tamil Nadu, Madhya Pradesh, Maharashtra, Delhi, Pondicherry and Andaman and Nicobar Islands are likely to be set up soon. The States of Jammu & Kashmir, Andhra Pradesh, Sikkim, Kerala, West Bengal and Gujarat are also considering the matter favourably.

Beneficiaries of Lokdeep project

871. SHRI NARAYAN KAR: Will the Minister of ENERGY be pleased to state:

(a) the number of Statewise beneficiaries of the Lokdeep project upto 30th June; and

(b) the reasons as to why this project did not pick up speed so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) and (b) No Project by the name of Lokdeep could be identified in the Ministry of Energy.

Shortage of power in West Bengal

872. SHRI SUNIL BASU RAY: Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware of the findings of the West Bengal Power Perspective Planning Committee regarding the shortfall of power at the end of the Eighth Plan in West Bengal;

(b) what will be the total power short-fall by then; and

(c) what steps are being taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) The findings of the West Bengal Power Perspective Planning Committee are not available with the Department of Power.

(b) The State is expected to, by and large, meet its energy requirements by the end of the Eighth Plan, although, according to the Twelfth Power Survey, there may be a peak-ing shortage of about 7 per cent.

(c) An additional capacity of 1095 MW is expected to be commissioned in the State Sector during the Eighth plan period. Besides, the State would get its share of Power from the Central projects.

Renovation of DPL Units

873. SHRI SUNIL BASU RAY: Will the Minister of ENERGY be pleased to state:

(a) whether a programme for the renovation of the existing power units of Durgapur Project Limited (DPL) has been taken up;

(b) if so, what are the details regarding the progress made so far; and

(c) by when the work will be completed?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) Yes, Sir.

(b) and (c) The total estimated cost of the scheme is Rs. 2380 lakhs. Orders worth about 32 per cent of the total cost are still to be placed. Major activities for which the orders are still pending are refurbishing of electrostatic precipitators for Units 3, 4 and 5 and installation of an additional stream for DM water. The work on the various activities are at various stages of progress and it is expected to be completed by the end of 1989-90.

Technology and import agreements

874. DR. MOHD. HASHIM KIDWAI: Will the Minister of INDUSTRY be pleased to state:

(a) the number of technology import agreements finalised during the